

[Translation]

#### Cleanliness at Stations

667 SHRI SUSHIL CHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the cleanliness of Bhopal and Habibganj Railways Stations is being looked after by the Railways or it has been entrusted to any private party on contract; and

(b) if so, the facts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Cleanliness of Habibganj Railway station is being done departmentally. The cleanliness of Bhopal station including Circulating area, foot-over-bridges, platforms etc., has been given on contract for one year upto 9.1.1997. Cleanliness of the station building at Bhopal station, however, continues to be managed departmentally.

#### Shatabdi Express

668. SHRI SANTOSH KUMAR GANGWAR :  
SHRI GIRDHARI LAL BHARGAVA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that Shatabdi Express was forcibly stopped recently at itawa and Tundla railway stations;

(b) if so, the details thereof alongwith the reasons therefor, and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Yes, Sir. Train Number 2004 New Delhi-Lucknow Shatabdi Express was stopped out of course at Tundla and itawah on 30.6.96 by staff etc. to bid farewell to the driver who was retiring.

(c) Disciplinary proceedings initiated against the Driver and co-driver.

[English]

#### Renovation of Kolhapur Railway Station

669 SHRI UDAYSINGRAO GAIKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether any requests for renovation of Kolhapur Railway Station had been received in the Ministry in February, 1996.

(b) whether it has been indicated that Kolhapur Railway Station building is 100 years old;

(c) whether it has also been indicated that Dispensary cum Hospital at Kolhapur Station have no sufficient staff with modern treatment facilities making the railway employees to go to Miraj and thus suffering a great deal of inconvenience during the sickness.

(d) whether Government propose to take some action on these requests:

(e) if so, details thereof, and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

(c) to (f) There is a lock up dispensary catering to the medical needs of about 300 Railway employees at Kolhapur. A Railway Doctor from Miraj Health Unit visits there twice a week. This Health Unit is only 13 Kms away from Kolhapur and is well connected with convenient train services. The staff strength at Kolhapur does not warrant a full fledged Health Unit at present.

#### Closing Down of Polluting Industries

670. SHRI RUPCHAND PAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a number of industries in the country had to be closed down, on instructions by different Courts for the failure of the industries to comply with Court's directives to urgently initiate anti-pollution measures.

(b) if so, the details of the industrial units that had to be closed down during the last two years, State-wise, and

(c) the further, corrective measures taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) Yes, Sir.

(b) The information is being collected from various States and will be laid on the table of the House.

(c) The corrective measures taken by the Government for control of pollution are as under:

(i) Effluent and emission standards have been prescribed for most of the contaminants and are reviewed periodically;

(ii) Environmental guidelines have been evolved for siting and operation of industries.

(iii) Industries have been asked to comply with consent requirements of the State Pollution Control Boards.

(iv) Industries have been directed to instal necessary pollution control equipment on a time bound basis.

(v) Standards on ambient air quality have been notified.